

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: St. John Freight Systems Limited Date of Commencement of Liquidation: 11-03-2020; List of Stakeholders as on Date: 12-09-2024; Name of IP: Mr. R.Venkatakrishnan; Process Number: 1; Last 5 digitof registration number: 10250

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	14	3113246099	14	3113246099				Annexure 3
4	Unsecured financial creditors	6	981374742	6	981374742				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	608	109642180	602	100440802		9201378		Annexure 6
7	Operational creditors (Government Dues)	5	294732487	4	208468123		86264364		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	144	1922017773	121	422431740		1500034567		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	33066500	4	33066500				Annexure 9
Total		781	6454079781	751	4859028006	0	1595500309		